

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

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Report on :09-03-2026

**Date : 09.03.2026**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
16329/2026	09.03.2026	ABLAPL-867/2026	RC ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06		(Se No-
16330/2026	09.03.2026	ABLAPL-835/2026	P BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	BAIL-2	(Se No-11)
16331/2026	09.03.2026	ABLAPL-2269/2026	K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-25		(Se No-11)
16332/2026	09.03.2026	ABLAPL-578/2026	PRADEEP KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-05		(Se No-11)
16333/2026	09.03.2026	ABLAPL-12228/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2026-03-05		(Se No-11)
16334/2026	09.03.2026	BLAPL-59/2026	RC ROUT	C.O.	COURT NO. 2	Order Dtd. 2026-03-07	BAIL-2	(Se No-17)
16335/2026	09.03.2026	BLAPL-66/2026	J DEHURY	C.O.	COURT NO. 2	Order Dtd. 2026-03-07		(Se No-17)
16336/2026	09.03.2026	BLAPL-81/2026	A PARIDA	C.O.	COURT NO. 2	Order Dtd. 2026-03-07		(Se No-17)
16337/2026	09.03.2026	BLAPL-84/2026	M DAS	C.O.	COURT NO. 2	Order Dtd. 2026-03-07		(Se No-17)
16338/2026	09.03.2026	BLAPL-101/2026	S PANDA	C.O.	COURT NO. 2	Order Dtd. 2026-03-07		(Se No-17)
16339/2026	09.03.2026	BLAPL-177/2026	RC ROUT	C.O.	COURT NO. 2	Order Dtd. 2026-03-07		(Se No-17)
16340/2026	09.03.2026	BLAPL-448/2026	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2026-03-07		(Se No-17)
16342/2026	09.03.2026	BLAPL-12244/2025	S NAYAK	C.O.	COURT NO. 2	Order Dtd. 2026-03-07		(Se No-17)

16343/2026	09.03.2026	BLAPL-12274/2025	B DAS	C.O.	COURT NO. 2	Order Dtd. 2026-03-07		(Se No-17)
16353/2026	09.03.2026	WP (C) - 7005/2026	D. LALA	C.O.	COURT NO. 2	Order Dtd. 2026-03-07	WRIT BRANCH-2	(Se No-
16354/2026	09.03.2026	WP (C) - 6953/2026	S. SUNANDINI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se No-43)
16355/2026	09.03.2026	WP (C) - 6513/2026	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se No-10)
16356/2026	09.03.2026	WP (C) - 22585/2025	N. K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-08-13	WRIT BRANCH (DIVISION BENCH-2)	(Se No-11)
16357/2026	09.03.2026	WP (C) - 3909/2026	R. C. MUDULI	C.O.	COURT NO. 6	Order Dtd. 2026-03-06	WRIT BRANCH-8	(Se No-40)
16358/2026	09.03.2026	WP (C) - 5304/2026	G. D. MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se No-41)
16359/2026	09.03.2026	WP (C) - 6908/2026	M. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-3	(Se No-11)
16360/2026	09.03.2026	WP (C) - 5577/2026	B. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10)
16361/2026	09.03.2026	WP (C) - 5809/2026	A. BISOI	C.O.	COURT NO. 1	Order Dtd. 2026-03-07		(Se No-10)
16362/2026	09.03.2026	WP (C) - 6383/2026	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-5	(Se No-22)
16364/2026	09.03.2026	WP (C) - 6049/2026	M NAIK	C.O.	COURT NO. 21	Order Dtd. 2026-04-16	WRIT BRANCH-1	(Se No-31)
16365/2026	09.03.2026	WP (C) - 6618/2026	A B MALLICK	C.O.	COURT NO. 21	Order Dtd. 2026-03-18	WRIT BRANCH-2	(Se No-
16367/2026	09.03.2026	WP (C) - 6507/2026	S K ROUT	C.O.	COURT NO. 21	Order Dtd. 2026-03-07	WRIT BRANCH-8	(Se No-43)
16369/2026	09.03.2026	WP (C) - 6574/2026	S BISWAL	C.O.	COURT NO. 21	Order Dtd. 2026-03-07	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10)
16370/2026	09.03.2026	RSA-99/2026	B SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-08-03	SECOND APPEAL	(Se No-
16371/2026	09.03.2026	CRLA-186/2026	B.BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No-
16372/2026	09.03.2026	MATA-435/2025	S.K.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	FIRST APPEAL	(Se No-

16373/2026	09.03.2026	CRLMC-3551/2025	S.K.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	CRIMINAL MISC	(Se No-
16374/2026	09.03.2026	CRLMC-48/2026	N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-06		(Se No-
16375/2026	09.03.2026	CRLMC-567/2026	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-06 Judgement Dtd. 2026-03-06,		(Se No-
16376/2026	09.03.2026	CRLMC-645/2026	M.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-18		(Se No-
16377/2026	09.03.2026	MACA-805/2025	S.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-03-06		(Se No-
16378/2026	09.03.2026	BLAPL-12521/2025	PK MISHRA	C.O.	COURT NO. 3	Order Dtd. 2026-03-07		(Se No-
16379/2026	09.03.2026	MACA-681/2025	S.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-04-10		(Se No-
16380/2026	09.03.2026	BLAPL-210/2026	BK DALAI	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	BAIL-1	(Se No-
16381/2026	09.03.2026	CMP-404/2026	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
16382/2026	09.03.2026	BLAPL-12257/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07		(Se No-
16383/2026	09.03.2026	CMP-407/2026	K.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06		(Se No-
16385/2026	09.03.2026	CMP-1520/2025	A.K.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05		(Se No-
16386/2026	09.03.2026	CONTC-5799/2025	R.C.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	CONTEMPT	(Se No-
16388/2026	09.03.2026	CRLMC-318/2026	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25		(Se No-
16390/2026	09.03.2026	CRLMC-325/2026	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25		(Se No-
16391/2026	09.03.2026	CRLMC-499/2026	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25		(Se No-
16393/2026	09.03.2026	CMP-89/2026	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No-14)
16395/2026	09.03.2026	CRLMP-220/2026	P.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05		(Se No-14)
16396/2026	09.03.2026	CRLMP-222/2026	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05		(Se No-14)
16403/2026	09.03.2026	MACA-1243/2023	M K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	MISC. APPEAL SEC.	(Se No-

16406/2026	09.03.2026	MACA-966/2023	D C DEY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	MISC. APPEAL SEC.	(Se No-
16408/2026	09.03.2026	RSA-389/2003	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	SECOND APPEAL	(Se No-
16409/2026	09.03.2026	WP (C) - 5913/2026	A K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07		(Se No-
16410/2026	09.03.2026	WP (C) - 6128/2026	B MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-04-06		(Se No-
16411/2026	09.03.2026	WP (C) - 6392/2026	S C DASH	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-1	(Se No-
16412/2026	09.03.2026	WP (C) - 6487/2026	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-7	(Se No-10)
16413/2026	09.03.2026	WP (C) - 6583/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16		(Se No-10)
16414/2026	09.03.2026	WP (C) - 6689/2026	A K JATI	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH (DIVISION BENCH-2)	(Se No-10)
16415/2026	09.03.2026	WP (C) - 6760/2026	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-1	(Se No-
16417/2026	09.03.2026	WP (C) - 6573/2026	A. PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-5	(Se No-22)
16419/2026	09.03.2026	WP (C) - 5924/2026	B. K. DALEI	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	WRIT BRANCH-8	(Se No-42)
16420/2026	09.03.2026	WP (C) - 5940/2026	B. K. DALEI	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	WRIT BRANCH-1	(Se No-31)
16421/2026	09.03.2026	WP (C) - 7163/2026	K. C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-07		(Se No-31)
16422/2026	09.03.2026	WP (C) - 6567/2026	A. PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-8	(Se No-43)
16423/2026	09.03.2026	WP (C) - 37268/2025	S K SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH (DIVISION BENCH-2)	(Se No-11)
16424/2026	09.03.2026	WP (C) - 7016/2026	A. PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07		(Se No-11)
16425/2026	09.03.2026	WP (C) - 6591/2026	A. PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	WRIT BRANCH-8	(Se No-43)
16426/2026	09.03.2026	WP (C) - 5704/2026	C. RANA	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-6	(Se No-26)

16427/2026	09.03.2026	WP (C) - 6996/2026	M M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-11		(Se No-26)
16428/2026	09.03.2026	WP (C) - 36521/2025	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-07		(Se No-26)
16429/2026	09.03.2026	WP (C) - 6495/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-07		(Se No-26)
16430/2026	09.03.2026	WP (C) - 5561/2026	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH (DIVISION BENCH-3)	(Se No-12)
16431/2026	09.03.2026	OJC- 6413/1999	K SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	WRIT BRANCH-8	(Se No-42)
16432/2026	09.03.2026	WP (C) - 5540/2026	T. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-03-06		(Se No-42)
16433/2026	09.03.2026	WP (C) - 3927/2026	P. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	WRIT BRANCH-1	(Se No-)
16434/2026	09.03.2026	WP (C) - 25982/2021	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	WRIT BRANCH-2	(Se No-)
16435/2026	09.03.2026	WP (C) - 10864/2025	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-7	(Se No-48)
16436/2026	09.03.2026	WP (C) - 2286/2026	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-6	(Se No-25)
16437/2026	09.03.2026	WP (C) - 2621/2026	M R ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-7	(Se No-)
16438/2026	09.03.2026	WP (C) - 3790/2026	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-6	(Se No-35)
16439/2026	09.03.2026	WP (C) - 5515/2026	S K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-07		(Se No-35)
16440/2026	09.03.2026	WP (C) - 5707/2026	S R SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-6	(Se No-26)
16441/2026	09.03.2026	WP (C) - 5725/2026	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-4	(Se No-38)
16442/2026	09.03.2026	WP (C) - 5880/2026	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10)
16443/2026	09.03.2026	WP (C) - 5957/2026	M R ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10)
16444/2026	09.03.2026	CRLA- 709/2023	M SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-13	CRIMINAL APPEAL	(Se No-)

16445/2026	09.03.2026	CRLA-709/2023	M SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-13	CRIMINAL APPEAL	(Se No-
16446/2026	09.03.2026	CRLLP-158/2013	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	BAIL-2	(Se No-11)
16448/2026	09.03.2026	WP (C) - 12092/2012	B BEHERA	C.O.	COURT NO. 20	Order Dtd. 2026-02-02	WRIT BRANCH (DIVISION BENCH-3)	(Se No-12)
16449/2026	09.03.2026	ABLAPL-1259/2026	SK DAS	C.O.	COURT NO. 20	Order Dtd. 2026-03-07	BAIL-1	(Se No-
16450/2026	09.03.2026	ABLAPL-1261/2026	PP DAS	C.O.	COURT NO. 20	Order Dtd. 2026-03-07	BAIL-1	(Se No-
16451/2026	09.03.2026	ABLAPL-1263/2026	I PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07		(Se No-
16452/2026	09.03.2026	WP (C) - 40542/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-7	(Se No-48)
16453/2026	09.03.2026	WP (C) - 12819/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-28)
16454/2026	09.03.2026	WP (C) - 14044/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-11)
16455/2026	09.03.2026	WP (C) - 22724/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-7	(Se No-44)
16457/2026	09.03.2026	WP (C) - 22726/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-7	(Se No-44)
16458/2026	09.03.2026	WP (C) - 14042/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-11)
16459/2026	09.03.2026	WP (C) - 14041/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-11)
16460/2026	09.03.2026	WP (C) - 14039/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-11)
16461/2026	09.03.2026	WP (C) - 14038/2021	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-11)
16462/2026	09.03.2026	WP (C) - 9665/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-2	(Se No-34)
16463/2026	09.03.2026	WP (C) - 6471/2026	D. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-05	WRIT BRANCH-7	(Se No-10)
16464/2026	09.03.2026	WP (C) - 7241/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-5	(Se No-23)

5	16465/2026	09.03.2026	WP (C) - 7479/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-7	(Se No-44)
7	16466/2026	09.03.2026	WP (C) - 1890/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-4	(Se No-27)
8	16467/2026	09.03.2026	WP (C) - 6788/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-8	(Se No-42)
9	16468/2026	09.03.2026	WP (C) - 6877/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-1	(Se No-)
0	16469/2026	09.03.2026	WP (C) - 7057/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-33)
1	16470/2026	09.03.2026	WP (C) - 7237/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-5	(Se No-23)
2	16471/2026	09.03.2026	WP (C) - 7239/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-5	(Se No-23)
3	16472/2026	09.03.2026	WP (C) - 12819/2021	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-28)
4	16473/2026	09.03.2026	WP (C) - 1890/2021	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-4	(Se No-27)
5	16474/2026	09.03.2026	WP (C) - 6788/2021	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-8	(Se No-42)
5	16475/2026	09.03.2026	WP (C) - 6877/2021	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-1	(Se No-)
7	16476/2026	09.03.2026	WP (C) - 7057/2021	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-33)
8	16477/2026	09.03.2026	WP (C) - 7237/2021	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-5	(Se No-23)
9	16478/2026	09.03.2026	WP (C) - 7239/2021	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-5	(Se No-23)
0	16479/2026	09.03.2026	WP (C) - 7241/2021	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-5	(Se No-23)
1	16480/2026	09.03.2026	WP (C) - 7479/2021	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-7	(Se No-44)
2	16481/2026	09.03.2026	WP (C) - 9665/2021	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-2	(Se No-34)
3	16482/2026	09.03.2026	WP (C) - 14038/2021	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-11)

16483/2026	09.03.2026	WP (C) - 14039/2021	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-11)
16484/2026	09.03.2026	WP (C) - 14041/2021	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-11)
16485/2026	09.03.2026	WP (C) - 14042/2021	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-11)
16486/2026	09.03.2026	ABLAPL-1225/2026	UP BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06		(Se No-11)
16487/2026	09.03.2026	WP (C) - 14044/2021	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-11)
16488/2026	09.03.2026	ABLAPL-1245/2026	SP SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07		(Se No-11)
16489/2026	09.03.2026	ABLAPL-1251/2026	BK DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07	BAIL-2	(Se No-16)
16490/2026	09.03.2026	WP (C) - 22724/2021	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-7	(Se No-44)
16491/2026	09.03.2026	WP (C) - 22726/2021	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-7	(Se No-44)
16492/2026	09.03.2026	ABLAPL-1267/2026	RB MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07		(Se No-44)
16493/2026	09.03.2026	WP (C) - 40542/2021	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-7	(Se No-48)
16494/2026	09.03.2026	ABLAPL-14641/2025	PK PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07	BAIL-2	(Se No-12)
16495/2026	09.03.2026	ABLAPL-83/2026	AK RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07		(Se No-12)
16496/2026	09.03.2026	ABLAPL-1221/2026	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	BAIL-2	(Se No-18)
16498/2026	09.03.2026	ABLAPL-1223/2026	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	BAIL-1	(Se No-)
16499/2026	09.03.2026	WP (C) - 5817/2026	B K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07	WRIT BRANCH-8	(Se No-42)
16500/2026	09.03.2026	ABLAPL-2359/2025	SR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06	BAIL-1	(Se No-13)
16501/2026	09.03.2026	WP (C) - 5827/2026	A K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07	WRIT BRANCH-1	(Se No-31)

2	16502/2026	09.03.2026	WP (C) - 5825/2026	A K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07		(Se No- 31)
3	16503/2026	09.03.2026	CRLMC- 427/2023	P R SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	CRIMINAL MISC	(Se No-
4	16504/2026	09.03.2026	ABLAPL- 5662/2022	H K BHOL	C.O.	COURT NO. 7	Order Dtd. 2022-10-31	BAIL-1	(Se No-
5	16505/2026	09.03.2026	BLAPL- 60/2026	N MALLICK	C.O.	COURT NO. 7	Order Dtd. 2026-03-07	BAIL-1	(Se No-
5	16506/2026	09.03.2026	ABLAPL- 6974/2024	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06		(Se No-
7	16507/2026	09.03.2026	ABLAPL- 14222/2025	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07		(Se No-
8	16509/2026	09.03.2026	CRLMA- 147/2025	M.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-12-22		(Se No-
9	16511/2026	09.03.2026	MACA- 1208/2025	A.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-03-07		(Se No-
0	16512/2026	09.03.2026	CMP- 399/2026	N.C.SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
1	16513/2026	09.03.2026	ABLAPL- 1270/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07	BAIL-1	(Se No-
	16514/2026	09.03.2026	CRLMC- 696/2026	A.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06		(Se No-
3	16515/2026	09.03.2026	ABLAPL- 1271/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07		(Se No-
4	16516/2026	09.03.2026	CRLMC- 3320/2025	P.K.PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07		(Se No-
5	16517/2026	09.03.2026	CRLMC- 689/2026	P.K.PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07		(Se No-
5	16518/2026	09.03.2026	CRLMC- 687/2026	P.K.PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07		(Se No-
7	16519/2026	09.03.2026	CRLMC- 717/2026	K.S.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-04-02		(Se No-
8	16520/2026	09.03.2026	CRLMC- 692/2026	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-07		(Se No-
9	16521/2026	09.03.2026	CRLMC- 705/2026	M.R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-03-07		(Se No-
0	16522/2026	09.03.2026	CRLMC- 708/2026	R.K.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-03-06		(Se No-
	16533/2026	09.03.2026	WP (C) - 7011/2026	D. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2026-03-06	WRIT BRANCH-8	(Se No- 29)
2	16536/2026	09.03.2026	WP (C) -	K.PARIDA	C.O.	COURT	Order Dtd. 2026-03-05		(Se

		6381/2026			NO. 6			No-29)
16538/2026	09.03.2026	WP (C) - 6502/2026	T.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-03-05		(Se No-29)
16539/2026	09.03.2026	WP (C) - 7030/2026	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-29)
16541/2026	09.03.2026	WP (C) - 6459/2026	B. N. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH-7	(Se No-10)
16542/2026	09.03.2026	WP (C) - 6476/2026	B. N. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH-5	(Se No-22)
16544/2026	09.03.2026	WP (C) - 6510/2026	B. N. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH-8	(Se No-43)
16545/2026	09.03.2026	WP (C) - 6347/2026	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH-5	(Se No-22)
16547/2026	09.03.2026	WP (C) - 6172/2026	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH (DIVISION BENCH-2)	(Se No-11)
16548/2026	09.03.2026	WP (C) - 6667/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH (DIVISION BENCH-2)	(Se No-11)
16550/2026	09.03.2026	WP (C) - 6382/2026	B.N.MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05		(Se No-11)
16551/2026	09.03.2026	WP (C) - 6641/2026	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH-8	(Se No-43)
16552/2026	09.03.2026	WP (C) - 6428/2026	B.N.MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH-8	(Se No-43)
16553/2026	09.03.2026	WP (C) - 6451/2026	B.N.MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH-7	(Se No-10)
16555/2026	09.03.2026	WP (C) - 6458/2026	B.N.MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH (DIVISION BENCH-3)	(Se No-11)
16556/2026	09.03.2026	WP (C) - 6626/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05		(Se No-11)
16557/2026	09.03.2026	WP (C) - 6560/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH-8	(Se No-43)
16558/2026	09.03.2026	WP (C) - 6501/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05		(Se No-43)
16560/2026	09.03.2026	WP (C) -	M. R. ROUTRAY	C.O.	COURT	Order Dtd. 2026-03-05	WRIT	(Se

		6499/2026			NO. 2 OLD		BRANCH-5	No- 22
16561/2026	09.03.2026	WP (C) - 6491/2026	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH-1	(Se No- 31)
16562/2026	09.03.2026	WP (C) - 6488/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05		(Se No- 31)
16563/2026	09.03.2026	WP (C) - 6486/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05		(Se No- 31)
16580/2026	09.03.2026	MACA- 1208/2025	D.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07		(Se No- 31)
16581/2026	09.03.2026	CRLMC- 694/2026	S.S.PATTANAIAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-30		(Se No- 31)
16590/2026	09.03.2026	WP (C) - 6503/2026	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-03-06		(Se No- 31)
16591/2026	09.03.2026	WP (C) - 37279/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2026-02-25	WRIT BRANCH-5	(Se No- 22)
16592/2026	09.03.2026	WP (C) - 6187/2026	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRANCH-1	(Se No-
16593/2026	09.03.2026	WP (C) - 6683/2026	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06		(Se No-
16594/2026	09.03.2026	CRLMC- 718/2026	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07		(Se No-
16595/2026	09.03.2026	CRLMC- 1821/2025	M.C.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07		(Se No-
16596/2026	09.03.2026	CRLMC- 4929/2025	N.C.SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06		(Se No-
16597/2026	09.03.2026	CRLMC- 698/2026	P.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07		(Se No-
16600/2026	09.03.2026	WP (C) - 31434/2023	S CHOUDHURYI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT BRANCH-3	(Se No- 14)
16601/2026	09.03.2026	CRLLP- 133/2016	P K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	BAIL-2	(Se No-
16602/2026	09.03.2026	CRLLP- 133/2016	M/S GOPINATH SETHI, C.K. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	BAIL-2	(Se No-
16603/2026	09.03.2026	FAO- 346/2016	D PRADHAN	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Se No-

16605/2026	09.03.2026	CRLMC-665/2026	M.K.RATH	C.O.	COURT NO. 22	Order Dtd. 2026-03-06		(Se No-
16606/2026	09.03.2026	CRLMC-2399/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06		(Se No-
16607/2026	09.03.2026	WA-1867/2025	R.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27		(Se No-
16608/2026	09.03.2026	WA-2023/2025	R.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT APPEAL	(Se No-
16609/2026	09.03.2026	WA-2026/2025	R.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT APPEAL	(Se No-
16610/2026	09.03.2026	CRLMP-245/2026	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05		(Se No-
16611/2026	09.03.2026	WP (C) - 6863/2026	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-7	(Se No-10)
16612/2026	09.03.2026	WP (C) - 6858/2026	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-1	(Se No-
16613/2026	09.03.2026	WP (C) - 6855/2026	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-5	(Se No-22)
16614/2026	09.03.2026	WP (C) - 6852/2026	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-1	(Se No-
16615/2026	09.03.2026	WP (C) - 6844/2026	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06		(Se No-
16616/2026	09.03.2026	WP (C) - 6396/2026	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-3	(Se No-28)
16617/2026	09.03.2026	WP (C) - 6815/2026	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06		(Se No-28)
16618/2026	09.03.2026	WP (C) - 37814/2025	S. K. ROUSTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-02-18	WRIT BRANCH-8	(Se No-42)
16619/2026	09.03.2026	WP (C) - 6810/2026	RANJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-03-06		(Se No-42)
16620/2026	09.03.2026	WP (C) - 7124/2026	R K BISOI	C.O.	COURT NO. 6	Order Dtd. 2026-03-07		(Se No-42)
16621/2026	09.03.2026	WP (C) - 6798/2026	S. C. DASH	C.O.	COURT NO. 6	Order Dtd. 2026-03-06		(Se No-42)
16622/2026	09.03.2026	WP (C) - 7141/2026	RAMAKRISHNA BISOI	C.O.	COURT NO. 6	Order Dtd. 2026-03-07		(Se No-42)

16623/2026	09.03.2026	WP (C) - 7131/2026	T K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-07	WRIT BRANCH-4	(Se No-17)
16624/2026	09.03.2026	WP (C) - 6909/2026	K. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-03-06	WRIT BRANCH (DIVISION BENCH-2)	(Se No-11)
16625/2026	09.03.2026	WP (C) - 7130/2026	T K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-07	WRIT BRANCH-3	(Se No-11)
16626/2026	09.03.2026	WP (C) - 7132/2026	T K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-07	WRIT BRANCH-1	(Se No-11)
16627/2026	09.03.2026	WP (C) - 6906/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No-11)
16628/2026	09.03.2026	WP (C) - 7137/2026	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07		(Se No-11)
16629/2026	09.03.2026	WP (C) - 6999/2026	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07		(Se No-11)
16630/2026	09.03.2026	WP (C) - 6678/2026	BHOJARAJ SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07		(Se No-11)
16631/2026	09.03.2026	WP (C) - 6988/2026	S R PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se No-11)
16632/2026	09.03.2026	WP (C) - 6893/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06		(Se No-11)
16633/2026	09.03.2026	WP (C) - 20560/2025	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07	WRIT BRANCH-3	(Se No-13)
16635/2026	09.03.2026	WP (C) - 6892/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06		(Se No-13)
16637/2026	09.03.2026	WP (C) - 2829/2026	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07	WRIT BRANCH-7	(Se No-10)
16639/2026	09.03.2026	WP (C) - 6880/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-2	(Se No-10)
16641/2026	09.03.2026	WP (C) - 6879/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-7	(Se No-10)
16644/2026	09.03.2026	WP (C) - 6878/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	WRIT BRANCH (DIVISION BENCH-2)	(Se No-11)
16646/2026	09.03.2026	WP (C) - 6876/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	WRIT BRANCH-8	(Se No-43)
16649/2026	09.03.2026	WP (C) - 6874/2026	R. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2026-03-06	WRIT BRANCH-7	(Se No-10)

						OLD			107
16341/2026	09.03.2026	ABLAPL-14552/2025	HAREKRUSHNA DASH	GENERAL			Order Dtd. 2025-12-23		(Se No-107)
16344/2026	09.03.2026	WP (C) - 19549/2025	PRAVASH CHANDRA MAHAPATRA	GENERAL			Order Dtd. 2026-02-25	WRIT BRANCH-3	(Se No-14)
16345/2026	09.03.2026	WP (C) - 6114/2026	APARESH BHOI	GENERAL			Entire Brief	WRIT BRANCH-2	(Se No-)
16346/2026	09.03.2026	WP (C) - 6048/2026	APARESH BHOI	GENERAL			Order Dtd. 2026-03-07	WRIT BRANCH (DIVISION BENCH-1)	(Se No-104)
16347/2026	09.03.2026	WP (C) - 6045/2026	APARESH BHOI	GENERAL			Entire Brief		(Se No-104)
16348/2026	09.03.2026	CRLMC-695/2026	RAJENDRA NARAYAN ROUT	GENERAL			Order Dtd. 2026-03-07		(Se No-104)
16349/2026	09.03.2026	WP (C) - 32714/2025	SOUBHAGYA KUMAR RATH	GENERAL			Entire Brief	WRIT BRANCH-6	(Se No-24)
16350/2026	09.03.2026	OJC-11635/1997	NIKUNJA BIHARI MOHAPATRA	GENERAL			Order Dtd. 2008-10-21		(Se No-24)
16351/2026	09.03.2026	CMP-430/2019	RABINDRA KUMAR PATTNAIK	GENERAL			Entire Order		(Se No-24)
16352/2026	09.03.2026	WP (C) - 23218/2012	SUBASH CHANDRA NAYAK	GENERAL			Entire Brief		(Se No-24)
16363/2026	09.03.2026	WP (C) - 20325/2014	MANOJ KUMAR RANA	GENERAL			Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-2)	(Se No-11)
16366/2026	09.03.2026	WP (C) - 25911/2014	MANOJ KUMAR RANA	GENERAL			Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10)
16368/2026	09.03.2026	SA-237/1994	SARBESWAR NAYAK	GENERAL			Decree		(Se No-10)
16400/2026	09.03.2026	OJC-11635/1997	NIKUNJA BIHARI MOHAPATRA	GENERAL			Petition		(Se No-10)
16447/2026	09.03.2026	WP (C) - 16773/2022	MANOJ KUMAR RANA	GENERAL			Order Dtd. 2025-09-17	WRIT BRANCH-7	(Se No-48)
16456/2026	09.03.2026	BLAPL-11836/2025	RAJU KUMAR SATAPATHY	GENERAL			Order Dtd. 2026-02-23		(Se No-48)
16497/2026	09.03.2026	WP (C) - 11339/2020	JASOBANTA NARAYAN SAHU	GENERAL			Order Dtd. 2026-03-06	WRIT BRANCH-6	(Se No-26)

16508/2026	09.03.2026	WP (C) - 27992/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-02-26	WRIT BRANCH-2	(Se No-
16510/2026	09.03.2026	WP (C) - 23218/2012	SUBASH CHANDRA NAYAK	GENERAL		Entire Order		(Se No-
16524/2026	09.03.2026	WP (C) - 4260/2017	SOURABHA SHUKLA	GENERAL		Order Dtd. 2024-09-24	WRIT BRANCH-2	(Se No-34)
16564/2026	09.03.2026	CRLMC-688/2026	SASHIDHAR RANJIT	GENERAL		Order Dtd. 2026-03-17		(Se No-34)
16598/2026	09.03.2026	WP (C) - 32406/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-03-07		(Se No-34)
16604/2026	09.03.2026	WPC (OAC) - 612/2009	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-03-10	OA Branch	(Se No-
16384/2026	09.03.2026	WP (C) - 6558/2026	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2026-03-05		(Se No-
16387/2026	09.03.2026	WP (C) - 21122/2012	D NAYAK	GENERAL		Order Dtd. 2015-08-18		(Se No-
16389/2026	09.03.2026	RVWPET-226/2015	D NAYAK	GENERAL		Order Dtd. 2025-11-06	CIVIL REVISION	(Se No-
16392/2026	09.03.2026	RVWPET-225/2015	D NAYAK	GENERAL		Order Dtd. 2025-11-06	CIVIL REVISION	(Se No-
16394/2026	09.03.2026	RSA-59/2005	B K LENKA	GENERAL		Order Dtd. 2023-11-13	SECOND APPEAL	(Se No-
16397/2026	09.03.2026	MACA-577/2023	AKSHAYA KUMAR SAHOO	GENERAL		Order Dtd. 2026-03-06	MISC. APPEAL SEC.	(Se No-
16398/2026	09.03.2026	ABLAPL-1200/2026	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2026-03-09	BAIL-2	(Se No-17)
16399/2026	09.03.2026	ABLAPL-1196/2026	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2026-03-05	BAIL-1	(Se No-
16401/2026	09.03.2026	ABLAPL-1199/2026	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2026-03-05		(Se No-
16402/2026	09.03.2026	WP (C) - 36375/2025	P R SWAIN	GENERAL		Order Dtd. 2026-02-26	WRIT BRANCH-6	(Se No-35)
16404/2026	09.03.2026	ABLAPL-1204/2026	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2026-03-05		(Se No-35)
16405/2026	09.03.2026	WP (C) - 5688/2026	SARAT DASH	GENERAL		Order Dtd. 2026-03-07	WRIT BRANCH-6	(Se No-26)
16407/2026	09.03.2026	WP (C) - 5667/2026	SARAT DASH	GENERAL		Order Dtd. 2026-03-07	WRIT BRANCH-6	(Se No-26)
16416/2026	09.03.2026	WP (C) - 36992/2025	S C DAS	GENERAL		Order Dtd. 2026-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10)
16418/2026	09.03.2026	CRLMC-4220/2025	S C DAS	GENERAL		Order Dtd. 2026-02-27		(Se No-

									10
16523/2026	09.03.2026	WP (C) - 5957/2024	S C DAS	GENERAL		Order Dtd. 2026-03-06	WRIT BRANCH-6	(Se No-54)	
16525/2026	09.03.2026	WP (C) - 36010/2025	A K NAYAK	GENERAL		Order Dtd. 2026-02-20		(Se No-54)	
16526/2026	09.03.2026	SA-124/2001	D HAZRA	GENERAL		Order Dtd. 2024-08-14	SECOND APPEAL	(Se No-	
16527/2026	09.03.2026	WP (C) - 4173/2003	P K BARIK	GENERAL		Order Dtd. 2022-01-04	WRIT BRANCH (DIVISION BENCH)	(Se No-10)	
16528/2026	09.03.2026	WP (C) - 18482/2024	M K JENA	GENERAL		Order Dtd. 2024-09-25		(Se No-10)	
16529/2026	09.03.2026	CRLMC-209/2026	P K DASH	GENERAL		Order Dtd. 2026-03-09		(Se No-10)	
16530/2026	09.03.2026	WA-183/2024	D BISWAL	GENERAL		Order Dtd. 2026-02-23	WRIT APPEAL	(Se No-	
16531/2026	09.03.2026	WP (C) - 1150/2026	D BISWAL	GENERAL		Order Dtd. 2026-01-13		(Se No-	
16532/2026	09.03.2026	ABLAPL-1245/2026	SATYAPRIYA SAMANTA	GENERAL		Order Dtd. 2026-03-07		(Se No-	
16534/2026	09.03.2026	WP (C) - 7079/2026	SATYAPRIYA SAMANTA	GENERAL		Order Dtd. 2026-03-09		(Se No-	
16535/2026	09.03.2026	CRLMC-5389/2025	DILLIP SAMAL	GENERAL		Order Dtd. 2025-12-23	CRIMINAL MISC	(Se No-	
16537/2026	09.03.2026	CRLMC-716/2026	DILLIP SAMAL	GENERAL		Order Dtd. 2026-03-24		(Se No-	
16540/2026	09.03.2026	WP (C) - 14257/2025	GOPINATH BARIK	GENERAL		Order Dtd. 2025-11-11	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10)	
16543/2026	09.03.2026	WP (C) - 9629/2017	M BARIK	GENERAL		Order Dtd. 2018-08-02	WRIT BRANCH-9	(Se No-53)	
16546/2026	09.03.2026	WP (C) - 25337/2025	PITABAS NAYAK	GENERAL		Order Dtd. 2026-03-06	WRIT BRANCH-1	(Se No-	
16549/2026	09.03.2026	RSA-273/2023	MANTU BISWAL	GENERAL		Order Dtd. 2026-02-19	SECOND APPEAL	(Se No-	
16554/2026	09.03.2026	WP (C) - 4796/2026	PITABAS NAYAK	GENERAL		Order Dtd. 2026-03-05		(Se No-	
16559/2026	09.03.2026	FA-7/1984	MANTU BISWAL	GENERAL		Order Dtd. 2019-07-29	FIRST APPEAL	(Se No-	
16565/2026	09.03.2026	CRLMC-643/2026	S.CHOUDHURY	GENERAL		Order Dtd. 2026-03-06		(Se No-	
16566/2026	09.03.2026	WP (C) - 23781/2017	P K SWAIN	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH-6	(Se No-35)	
16567/2026	09.03.2026	ABLAPL-	S.CHOUDHURY	GENERAL		Order Dtd. 2026-03-06	BAIL-1	(Se	

		1234/2026							No-
16568/2026	09.03.2026	WP (C) - 23781/2017	P K SWAIN	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH-6	(Se No-35)	
16569/2026	09.03.2026	RSA-272/2007	P K SWAIN	GENERAL		Order Dtd. 2021-03-09	SECOND APPEAL	(Se No-	
16570/2026	09.03.2026	WP (C) - 12984/2003	B R SENAPATI	GENERAL		Order Dtd. 2005-05-06		(Se No-	
16571/2026	09.03.2026	CMP-1243/2025	SANGRAM KESAHRI MOHARANA	GENERAL		Order Dtd. 2025-12-18		(Se No-	
16572/2026	09.03.2026	WP (C) - 30904/2024	A K PANDA	GENERAL		Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-3)	(Se No-12)	
16573/2026	09.03.2026	RSA-343/2010	S S PRADHAN	GENERAL		Order Dtd. 2023-11-23	SECOND APPEAL	(Se No-	
16574/2026	09.03.2026	WP (C) - 32131/2011	ANIL SAHOO	GENERAL		Order Dtd. 2023-03-09	WRIT BRANCH-3	(Se No-12)	
16575/2026	09.03.2026	WP (C) - 3954/2026	DEBASISH PATRA	GENERAL		Order Dtd. 2026-02-19	WRIT BRANCH-4	(Se No-46)	
16576/2026	09.03.2026	CRLMC-4969/2025	R K PANDA	GENERAL		Order Dtd. 2026-02-27		(Se No-46)	
16577/2026	09.03.2026	CMAPL-381/2023	M R BARIK	GENERAL		Order Dtd. 2023-07-10	M.J.C.	(Se No-	
16578/2026	09.03.2026	CRLMC-4034/2024	M R BARIK	GENERAL		Order Dtd. 2025-02-20		(Se No-	
16579/2026	09.03.2026	WP (C) - 4976/2023	M R BARIK	GENERAL		Order Dtd. 2023-05-08	WRIT BRANCH-5	(Se No-22)	
16582/2026	09.03.2026	CRLREV-1428/2010	SANGRAM DAS	GENERAL		Order Dtd. 2014-06-25		(Se No-22)	
16583/2026	09.03.2026	WP (C) - 4695/2026	ASMIYA RANJAN MAJHI	GENERAL		Order Dtd. 2026-03-05		(Se No-22)	
16584/2026	09.03.2026	ABLAPL-366/2023	SANGRAM DAS	GENERAL		Order Dtd. 2023-02-06	BAIL-2	(Se No-	
16585/2026	09.03.2026	WP (C) - 12110/2022	P K SWAIN	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-4	(Se No-27)	
16586/2026	09.03.2026	WP (C) - 12102/2022	P K SWAIN	GENERAL		Order Dtd. 2026-01-15	WRIT BRANCH-4	(Se No-27)	
16587/2026	09.03.2026	MACA-952/2012	J DEHURY	GENERAL		Order Dtd. 2014-04-03	MISC. APPEAL SEC.	(Se No-	
16588/2026	09.03.2026	WP (C) - 36681/2025	C R NAYAK	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-6	(Se No-16)	

16589/2026	09.03.2026	WP (C) - 21723/2024	BHARATI SETHY	GENERAL		Order Dtd. 2025-02-04		(Se No-16)
16599/2026	09.03.2026	CRLMC-3920/2025	SURENDRA DAS	GENERAL		Order Dtd. 2026-02-13		(Se No-16)
16634/2026	09.03.2026	WP (C) - 1997/2006	RANGALATA BARIK	GENERAL		Order Dtd. 2006-03-08		(Se No-16)
16636/2026	09.03.2026	ABLAPL-1329/2026	J.R.NAYAK	GENERAL		Order Dtd. 2026-03-09	BAIL-1	(Se No-
16638/2026	09.03.2026	RSA-113/2007	HK RATSINGH	GENERAL		Order Dtd. 2024-02-29	SECOND APPEAL	(Se No-
16640/2026	09.03.2026	WP (C) - 29468/2025	A SAHOO	GENERAL		Order Dtd. 2026-03-06	WRIT BRANCH-6	(Se No-26)
16642/2026	09.03.2026	WP (C) - 6524/2026	A SAHOO	GENERAL		Order Dtd. 2026-03-05		(Se No-26)
16643/2026	09.03.2026	WP (C) - 29286/2024	J.R.NAYAK	GENERAL				(Se No-26)
16645/2026	09.03.2026	SA-134/1997	TK MOHANTY	GENERAL		Order Dtd. 2024-02-05	SECOND APPEAL	(Se No-
16647/2026	09.03.2026	ABLAPL-2161/2026	PS DAS	GENERAL		Order Dtd. 2026-03-09	BAIL-1	(Se No-
16648/2026	09.03.2026	BLAPL-29/2026	P.K.PAL	GENERAL		Order Dtd. 2026-03-06	BAIL-1	(Se No-
16650/2026	09.03.2026	ABLAPL-1824/2026	PS DAS	GENERAL		Order Dtd. 2026-03-09		(Se No-
16651/2026	09.03.2026	SA-157/1997	TK MOHANTY	GENERAL		Order Dtd. 2025-05-02	SECOND APPEAL	(Se No-
16652/2026	09.03.2026	CRLREV-146/2026	S.DAS	GENERAL		Order Dtd. 2026-03-09		(Se No-
16653/2026	09.03.2026	WP (C) - 5190/2026	M KAR	GENERAL		Order Dtd. 2026-03-09		(Se No-
16654/2026	09.03.2026	ABLAPL-1276/2026	RK BARIK	GENERAL		Order Dtd. 2026-03-07	BAIL-1	(Se No-
16655/2026	09.03.2026	BLAPL-11674/2025	S.DAS	GENERAL		Order Dtd. 2026-03-09		(Se No-
16656/2026	09.03.2026	CMP-252/2026	PK JENA	GENERAL		Order Dtd. 2026-02-25		(Se No-
16657/2026	09.03.2026	CRLREV-392/2025	A PANDA	GENERAL		Order Dtd. 2025-07-23		(Se No-
16658/2026	09.03.2026	WP (C) - 7127/2013	S.K.DEWBEDI	GENERAL		PetitionAnnexure, Entire Order,	WRIT BRANCH-5	(Se No-20)
16659/2026	09.03.2026	WP (C) - 7034/2026	SN SHARMA	GENERAL		Order Dtd. 2026-03-07		(Se No-20)
16660/2026	09.03.2026	BLAPL-12334/2025	BS SWAIN	GENERAL		Order Dtd. 2026-01-22	BAIL-1	(Se No-

16661/2026	09.03.2026	CONTC-3051/2023	PK BARIK	GENERAL		Order Dtd. 2026-01-30	CONTEMPT	(Se No-
16662/2026	09.03.2026	RSA-128/2018	R.K.MOHAPATRA	GENERAL		Order Dtd. 2021-12-19 Misc.case,	SECOND APPEAL	(Se No-
16663/2026	09.03.2026	WP (C) - 4693/2026	B DAS	GENERAL		Order Dtd. 2026-03-06		(Se No-
16664/2026	09.03.2026	WP (C) - 4829/2026	J.P.KAR	GENERAL		Order Dtd. 2026-04-06	WRIT BRANCH-6	(Se No- 24)
16665/2026	09.03.2026	WP (C) - 6742/2026	B DAS	GENERAL		Order Dtd. 2026-03-07		(Se No- 24)
16666/2026	09.03.2026	WP (C) - 4798/2026	B DAS	GENERAL		Order Dtd. 2026-03-06	WRIT BRANCH-6	(Se No- 24)
16667/2026	09.03.2026	WP (C) - 6642/2026	B DAS	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-8	(Se No- 43)
16668/2026	09.03.2026	MATA-78/2025	M.BEHERA	GENERAL		Order Dtd. 2025-11-13 Appealmemo,		(Se No- 43)
16669/2026	09.03.2026	MACA-790/2024	JR NAYAK	GENERAL		Order Dtd. 2026-03-06		(Se No- 43)
16670/2026	09.03.2026	MATA-212/2025	JR NAYAK	GENERAL		Order Dtd. 2026-03-06		(Se No- 43)
16671/2026	09.03.2026	WP (C) - 26391/2025	R.K.MOHABHOI	GENERAL		Order Dtd. 2026-03-06	WRIT BRANCH-6	(Se No- 24)
16672/2026	09.03.2026	WP (C) - 22046/2014	B.MOHANTY	GENERAL		Order Dtd. 2026-03-31 Petition,Annexure,	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 11)
16673/2026	09.03.2026	WP (C) - 21723/2016	M.R.BARIK	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-3	(Se No- 33)
16674/2026	09.03.2026	CRLMC-702/2026	S.K.NAYAK	GENERAL		Order Dtd. 2026-03-07	CRIMINAL MISC	(Se No-
16675/2026	09.03.2026	WP (C) - 7289/2026	J.P.KAR	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 11)
16676/2026	09.03.2026	WP (C) - 34858/2025	JP KAR	GENERAL		Order Dtd. 2026-03-09		(Se No- 11)
16677/2026	09.03.2026	WP (C) - 6717/2026	SK SAMAL	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH-2	(Se No-
16678/2026	09.03.2026	CRLMP-266/2026	CR KAR	GENERAL		Order Dtd. 2026-03-06		(Se No-
16679/2026	09.03.2026	CRLMC-4274/2025	PC DAS	GENERAL		Order Dtd. 2026-02-27		(Se No-
16680/2026	09.03.2026	WA-	BR SENAPATI	GENERAL		CounterAffidavit,	WRIT	(Se

			181/2024					APPEAL	No-
16681/2026	09.03.2026	WP (C) - 25192/2014	SK PARIDA	GENERAL		Order Dtd. 2019-02-14			(Se No-
16682/2026	09.03.2026	WP (C) - 5829/2014	SK PARIDA	GENERAL		Order Dtd. 2019-02-25			(Se No-

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